

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. No.278 of 2004
IN
O.A. No.1880 of 2003

NEW DELHI, THIS THE 5TH DAY OF OCTOBER, 2004

HON'BLE SHRI V.K. MAJOTRA, VICE CHAIRMAN (A)
HON'BLE SHRI SHANKER RAJU, MEMBER (J)

Shri Shobha Ram Nim s/o Late Ram Chandra
Asstt. Supdt. Postofficer (Head Quarter),
O/o the Supdt. Postofficer,
Etah Division Etah.

.....APPLICANT

(By Advocate : Shri D.P. Sharma)

VERSUS

1. Shri Vijay Bhushan
Secretary,
Ministry of Communication and I.T.
Department of Posts,
Dak Bhawan, Sansad Marg,
New Delhi.
2. Shri S.R. Meena
Director Postal Services,
O/o the Postmaster General,
Agra Region, Agra.

.....RESPONDENTS

(By Advocate : Shri R.N. Singh)

ORDER (ORAL)

SHRI SHANKER RAJU, MEMBER (J) :

Heard.

2. Operation of the orders passed by this Tribunal is stayed in the light of the order passed by the Hon'ble High Court on 2.9.2004. In this view of the matter, CP is disposed of at this stage. Notice issued to the respondent No.2 is discharged. However, the applicant shall have liberty to revive the present Contempt Petition at an appropriate stage.

S. Raju
(SHANKER RAJU)
MEMBER (J)

/CC/

V.K. MAJOTRA 5.10.04
VICE CHAIRMAN (A)